

*[English]***Acquisition of Ships on Lease**

5913. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are considering a proposal for engaging ships on lease instead of outright acquisition thereof under the new shipping policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes Sir, In the context of foreign exchange crunch, Government has been considering a proposal for permitting the shipping companies to acquire ships through cross border leasing. The details in this regard are yet to be finalized.

Divisional Office of LIC in Nanded, Maharashtra

5915. SHRIMATISURYAKANTAPATIL:

	<i>Sum Assured (Rs. in Lakh)</i>	<i>No. of Policies</i>
1988-89	17570	67956
1989-90	25029	86349
1990-91	30052	102313

District-wise position is as under:-

<i>District</i>	<i>Year</i>	<i>Sum assured (Rs. in Lakh)</i>	<i>No. of Policies</i>
(1)	(2)	(3)	(4)
Aurangabad	1988-89	4132	15818
	1989-90	5765	19551

Will the Minister of FINANCE be pleased to state:

(a) the number of branch offices of Life Insurance Corporation of India functioning in the Marathwada region of Maharashtra;

(b) the quantum of business received, in terms of number of policies and the sum assured from Aurangabad Division of LIC, during the last three years, year-wise and district-wise;

(c) whether there is a proposal to set up a Divisional Office of Life Insurance Corporation of India at Nanded; and

(d) if so, the likely date by which it will start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Twenty.

(b) The quantum of business in terms of number of policies and the sum assured from Aurangabad Division of LIC year-wise during the last three years is as under:-

<i>District</i>	<i>Year</i>	<i>Sum assured (Rs. in Lakh)</i>	<i>No. of Polices</i>
(1)	(2)	(3)	(4)
	1990-91	7197	23457
Beed	1988-89	2987	10811
	1989-90	3919	12703
	1990-91	4510	14253
Jalna	1988-89	1918	7484
	1989-90	2731	9269
	1990-91	3316	11290
Latur	1988-89	3400	13290
	1989-90	4735	16744
	1990-91	5690	20114
Nanded	1988-89	2053	7716
	1989-90	2109	6946
	1990-91	3880	13664
Osmanabad	1988-89	1200	4800
	1989-90	2109	6946
	1990-91	2431	8330
Parbhani	1988-89	1880	8037
	1989-90	2700	10298
	1990-91	3028	11205

(c) No, Sir.

(d) Does not arise.

Appointments of Notary Public

5916. SHRI V. DHANANJAYAKUMAR:
Will the Minister of LAW, JUSTICE AND
COMPANY AFFAIRS be pleased to state:

(a) the total number of Notaries appointed in the country; particularly in the Karnataka State as on December, 31, 1991;

(b) the guidelines issued for such appointments;

(c) whether the Union Government have given concurrence for appointment of Notaries in any State;

(d) if so, whether the Union Government have given permission to the Karnataka Government to appoint 200 more Notaries this year; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS
AND MINISTER OF STATE IN THE
MINISTRY OF LAW, JUSTICE AND COMPANY
AFFAIRS (SHRI RANGARAJAN